


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 22.08.2022 To 26.08.2022				
S/NO	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
<u>FINAL ORDER</u>				
1.	E/51363/2019	FO/50709/2022	22/08/2022	24/08/2022
2.	E/50640/2019	FO/50732/2022	25/08/2022	26/08/2022
3.	E/50679/2019	FO/50735/2022	25/08/2022	26/08/2022
4.	E/50677/2019	FO/50736/2022	25/08/2022	26/08/2022
<u>MISC ORDER</u>				
1.	E/MISC/50297/2022 IN E/52612/2018	MO/50445/2022	18/08/2022	22/08/2022
2.	E/EH/50385/2022 IN E/50047/2020	MO/50446/2022	23/08/2022	24/08/2022
3.	E/MISC/50050/2021 IN E/50720/2020	MO/50447/2022	23/08/2022	24/08/2022
<u>I.O. ORDER</u>				
Null				
				 Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.
 Prepared by: Vikash (LDC)